

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 861 of 2021

Taiyab Ansari Petitioner
.....
Versus
The State of Jharkhand Opposite Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. A.K.Chaturvedy, Advocate
For the State : Mr. Rakesh Ranjan, APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.
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03/25.03.2021 As prayed for by the learned counsel for the petitioner, put up this case on
13.04.2021.

(Rajesh Kumar, J.)

Shahid/